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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.147/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company	Akshay Jain & Anr -Versus- Misrilal Properties Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKHILESH KU. SHRIVASTAVA, ADV. }
2. AKASH SHARMA, Pr. CS } Petitioner

Akash Sharma
1.8.17

1. Mr. JISHNU SAHA, SR. ADVOCATE
2. Mr. SABYASACHI CHOWDHURY, ADVOCATE
3. Mr. DEEPNATH ROY CHOWDHURY, ADVOCATE
4. Mr. RAJARSHI DUTTA, ADVOCATE
5. Ms. SHYANTEE DATTA, ADVOCATE
6. Ms. SAHAITA DAS CHOWDHURY, ADVOCATE } Respondent
- [Signature]*
1/8/17

01 08 2017- C.P.No.143/2015 – Tara Jain & Anr. Vs. The Jain China Clay Mines
Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) as also respondent(s) are present.

In view of order dated 21.06.2017 having this case being odd number, this may be placed before the Bench No.I.

Fixed on 04.09.2017.

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MANORAMA KUMARI
MEMBER(J)